

S.No.6

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-04-2024 AT 10:30 AM**

CP(IB) No. 147/7/HDB/2023

AND

IA (IBC) 776/2024 in CP(IB) No. 147/7/HDB/2023

u/s. 7 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Financial Creditor

AND

M/s. Vijay Textiles Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

CP(IB) No. 147/7/HDB/2023

Orders not pronounced. **For orders on 23.04.2024.**

IA (IBC) 776/2024

Learned Counsel Mr Maharshi Viswaraj, for applicant present physically.

Learned Counsel Mr GP Yash Vardhan, for respondent present physically.

Orders not pronounced. Matter adjourned to 23.04.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)